

Open Court

**Central Administrative Tribunal
Allahabad Bench
Circuit Sitting at Nainital**

This the 22nd day of May, 2019

**Hon'ble Mr. S N Terdal-JM
Hon'ble Mr. Mohd Jamshed, AM**

Contempt Petition No. 08 of 2018
(Arising out of Original Application No. 284 of 2017)

Pradeep Singh Rawat S/o Sri Dhan Singh Rawat R/o Laxmi
Vishnu Vihar Colony, Haldwani, District Nainital.

..... Applicant

By Adv: Shri Ajay Kumar Bisht

Versus

1. S.K. Khajuria, Executive Engineer, Middle Ganga
Division-I, Jal Tarang Bhawan, Aliganj, Lucknow.
2. Ravindra Singh, Superintendent Engineer, Aakash
Deep, Panna Lal Park, Varanasi.

..... Respondents

By Adv: Shri Rajesh Sharma

O R D E R

Delivered by Hon'ble Mr.S N Terdal-J.M.

None present for the applicant. Shri Rajesh Sharma,
learned counsel for the respondents is present.

2. In view of the order dated 13.06.2018 (Annexure A-3 to
the compliance affidavit) passed by the respondents, nothing
remains in this contempt petition.
3. Accordingly, the contempt petition is dismissed and
notices issued stand discharged.

**(Mohd Jamshed)
Member-A**

**(S N Terdal)
Member-J**

Arun...